

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9210 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dibrugarh

Dated Guwahati, the 26th October, 2022

Sub:- **Permission to avail HTC.**

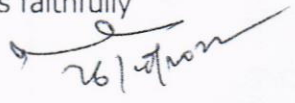
Ref:- Your letter No. DJD/4185/2022 dated 14.09.2022

Madam,

With reference to the above, I am directed to inform you that Smti Monalissa Das, Chief Judicial Magistrate, Dibrugarh has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) for the journey to her home town Guwahati (Kamrup (M) District) w.e.f. 02.10.2022 to 10.10.2022. along with her minor son and daughter, by the shortest possible route, as per existing Rules,

Smti Das may be informed accordingly.

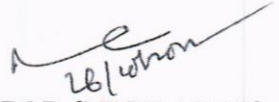
Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 9211 - 9214 /A, dated 26/10/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Monalissa Das, Chief Judicial Magistrate, Dibrugarh with reference to her letter No. JDL/1749 dated 13.09.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)